GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 143 TO BE ANSWERED ON 02.02.2017

HARASSMENT FACED BY DIFFERENTLY ABLED PEOPLE

143. SHRI HARISH MEENA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government is aware of harassment faced by disabled people in public institution like banks etc., in rural areas despite Government guidelines to provide facilities to the customers with disabilities at par with non-disabled people and if so, the details thereof; and
- (b) the number of complaints received by the Government against such Government, Public institutions and action taken thereon during the last three years?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a) & (b): Ministry of Rural Development and Public Sector Banks have not received complaints relating to harassment of the Disabled people in the banks. Banks do not discriminate between abled and disabled customers for providing banking facilities.
